


For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.04.2016 to 30.04.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.2,91,33,012 /- + interest	16.4.2016	Six months
2	Rs.5,10,641/- + interest	16.4.16	One Year
3	Rs.15,84,577/- + int.	18.4.2016	One Year
4	Rs.4,16,574/- + int.	19.4.2016	91 days
5	Rs.55,946/- + int.	19.4.2016	91 days
6	Rs.69,64,982/- + interest	21.4.2016	Six Months
7	Rs.1,42,854.65ps. + interest	23.4.2016	One year
8	Rs.29,858/- + interest	27.4.2016	Six months
9	<b>FDR-1055 for Rs.4,00,00,000/- (Rs. Four Crore) + interest</b> <b>FDRs. 1055-A to 1055-T (20 FDRs.) EACH for Rs.5,00,000/- (Five Lakh ) + interest</b>	All on 29.04.2016	All for one year.
10	Rs.40,64,044.39ps. + interest	29.4.2016	One year
11	Rs.4,33,775.65ps. + interest	29.4.2016	One year
12	Rs.30,00,000/- + interest	30.4.2016	Six months

Dated: 01.04.2016

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India